

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-508
IB-728/ND/2021

IN THE MATTER OF:
Eicher Polaris Pvt. Ltd.

....Applicant

SECTION
U/s 59 IBC

Order delivered on 12.04.2024

CORAM:
SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sumant Batra, Ms. Nidhi Yadav, Mr. Sarthak
Bhandari, Mr. Varun Kalra, Mr. Ishan Gaur,
Mr. Jappanpreet Hora, Advs.
For the Respondent :
For the Intervener : Mr. Kanishk (Proxy Counsel)
For the RoC : Ms. Jyoti Khurana, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Sumant Batra, Ld. Counsel on behalf of the Petitioner is present and submitted that Hon'ble NCLAT has passed final order on 05.04.2024 and sought time to file the copy of the order of the Hon'ble NCLAT and other documents and therefore, sought adjournment. Liberty is granted to the Petitioner to place on record the order of the Hon'ble NCLAT. In view of this, list the matter on **10.05.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)